

NOUVELLE ADVISORY SERVICES PRIVATE LIMITED

List of Creditors

(Pursuant to claims verified and updated as on 02.02.2023)
Filing under clause (ca) of sub regulation(2) of regulation 13 the IBBI (Insolvency Resolution Process for corporate Persons) Regulations,2016

Category - Operational Creditors (Government Dues)

(Amount in Rupees)

Sl No	Name of the Operational Creditor	Address of the Operational Creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent Claims	Amount of Claims not Admitted	Amount of Claim under Verification	Remarks if any
			Amount of Claim Received	Amount of Claim Admitted	% of Claims in total amount of Claim Admitted					
No such Claim has been received										

